

exchanges recently, led by Iran's Commerce Minister; and

(b) whether India will get further oil supply at cheaper rates from Iran after trade embargo on Iran imposed by USA and some European countries?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Yes, Sir.

(b) This did not specifically figure in the discussions held with the delegation.

12 hrs.

RE. ALLEGED MISREPORTING OF LOK SABHA PROCEEDINGS ON THE BAGHPAT INCIDENT BY AN URDU DAILY OF JULLUNDUR

SEVERAL HON'BLE MEMBERS
Roes (Interruptions).

MR. SPEAKER: Without getting my permission nobody can take the Floor of the House. First you have to seek my permission.

SHRI JYOTIRMOY BOSU (Diamond Harbour). Sir, I seek your permission.

MR. SPEAKER: Yes, now you speak.

SHRI EDUARDO FALEIRO (Mor-mugao): Under which rule are you allowing?

MR. SPEAKER: You don't ask me that question. I have allowed him.

SHRI EDUARDO FALEIRO: This will be a precedent for all of us.

MR. SPEAKER: I have allowed him under the rules. He has given a notice. So, I have allowed him.

SHRI JYOTIRMOY BOSU: Sir, my submission is about the four incidents

that have taken place during the last few days....

MR. SPEAKER: I have to make an announcement regarding this. You please sit down.

SHRI JYOTIRMOY BOSU: You listen to me.

MR. SPEAKER: You cannot dictate terms to me. You first listen to me. I have two announcements to make.

On 30th June, 1980, Shri Mani Ram Bagri made a complaint in the House that the *Hind Samachar*, an Urdu Daily of Jullundur, in its issue dated 29 June, 1980, while reporting about the Baghpat incident had misreported him. I had then observed that the PTI had correctly reported the proceedings but the newspaper had not carried it correctly and that the newspaper would be asked to explain as to why Shri Bagri had been misreported.

I have received a reply from the Editor of the *Hind Samachar* in which he has expressed regret for the mistake.

The regret expressed by the Editor of the *Hind Samachar* may be accepted and the matter may be treated as closed. (Interruptions).

12.05 hrs.

RE. MOTIONS FOR ADJOURNMENT
GOVERNMENTS FAILURE TO PROTECT LIFE
AND HONOUR OF MEN AND WOMEN OF
WEAKER SECTIONS

SHRI JYOTIRMOY BOSU (Diamond Harbour): **

MR. SPEAKER: No, not allowed. (Interruptions) I have received number of notices of Adjournment Motions. (Interruptions) Please sit down. I have received number of notices of Adjournment motions. They are from Shri Harikesh Bahadur, Shri